

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.11.2024

NOTICE

Please take notice that the following matters in the Court of Chairperson on 19.11.2024 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1457 of 2023 (PH)	Pravin Electricals Pvt. Ltd. Vs. Akshaya Engineering Works Pvt Ltd.	19.11.2024	06.01.2025
2.	Comp. App. (AT) (Ins) No. 604 of 2024	Madhubala Chauhan, Suspended Director of Karni Developers & Construction Company Pvt. Ltd. Vs. Phoenix ARC Pvt. Ltd. & Anr.	19.11.2024	10.01.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar